NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 83/(MAH)/2010

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE PARTIES: Mr. Harsh Vijay Merchant

M/s. Shah Imaging Centre Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

Mahesh M. Adv. For Chandenshir Respondent

Order

CP. No. 83/397-398/NCLT/MB/MAH/2010

Petitioner side is absent. Respondent side is present. Pleadings are complete. The Respondents are directed to communicate the next date of hearing to the Petitioner. List this matter on 13th September, 2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

M. K. SHRAWAT Member (Judicial)

Dated: 8th August, 2016.